

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 29/RP/2023

Subject : Petition for review of the order dated 27.4.2023 in Petition No. 441/GT/2020, for tariff of Talcher STPS Stage-II (2000 MW) for the period 2019-24.

Petitioner : NTPC

Respondents : APEDCL and 12 Ors.

Date of Hearing : **4.4.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Ms. Swapna Seshadri, Advocate, NTPC
Ms. Ritu Apurva, Advocate, NTPC
Shri Karthikeyan Murugan, Advocate, NTPC
Shri Rudraksh Bhushan, NTPC
Shri S. Vallinayagam, Advocate, TANGEDCO
Shri Mahfooz Alam, GRIDCO

Record of Proceedings

During the hearing, the learned counsel for the Review Petitioner made detailed oral submissions on the following issues:

- a) *Error in the computation of the weighted average price of coal;*
- b) *Typographical error in para 86 of the order dated 27.4.2023, wherein the cumulative depreciation at the end of 2023-24 has been taken in the table as Rs. 403773.43 lakh, instead of Rs. 450615.55 lakh, as per calculation; and*
- c) *The manner of computation of Water charges.*

2. The learned counsel appearing for the Respondent TANGEDCO opposed the Petitioner's submissions and prayed that its reply be considered while passing the orders.

3. The Commission after hearing the parties, reserved its order in the matter.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

